NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/75/2016

NAME OF THE PETITIONER(S)

: K.P.S. Selvaraj & Another

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 4 others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

KARTHIK RAMINOHAM. Comseliton. Jon S.RAMINASUBRAMANIAM. R2-R6

& ASSOCIATES.

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ORDER

Counsel representing both the parties present. Time extended at request of respondents for final arguments. Put up on 16.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)